

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**CORRIGENDUM**

In partial modification to this office order No. 67164-202/F.3(4)/ASJ/Gaz/2023 dated 02.09.2023, the cases as per Sl.No. 1 to 40 of the court of Sh. Muneesh Garg, ASJ-01 (POCSO) shall not be transferred to the court of Sh. Virender Kumar Kharta, ASJ (FTC)-02 (Central), THC, Delhi.

  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 67471-496 /F.3(4)/ASJGaz/2023

Dated: \_\_\_\_\_

**Sub:- Cases transfer (ASJ).**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO/AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section (Central),Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi